

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Jammu)

O R D E R

No. 1416 Dated: 27-01-2018

The promotions made in the different cadres of the High Court Staff vide Order No. 1259 dated 23-12-2017, are given effect from the dates mentioned against the officials named herein below: -

S. No.	Name of the Officers and officials S/Shri	Promoted as	Date of effect of promotion
1	2	3	4
1.	Jatinder Singh	Promoted as Assistant Registrar-II in the grade of Rs. PB2-9300-34800 +GP Rs. 4800/-	09-12-2014
2.	Smt. Shashi Koul		
3.	Sudhir Singh		
4.	Zahoor Ahmad Khan	Promoted as Assistant Registrar-II in the grade of Rs. PB2-9300-34800 +GP Rs. 4800/-	07-10-2017
5.	Meghna Shalla		
6.	Rashid Munim	Promoted as Assistant Registrar-II in the grade of Rs. PB2-9300-34800 +GP Rs. 4800/-	01-12-2017
7.	Ms. Naseema Hassan	Promoted as Section Officer in the grade of Rs. PB2-9300-34800 +GP Rs. 4600/-	10-09-2014
8.	Ashok Kumar		-do-
9.	Kuldip Singh		09-12-2014
10.	Ajmeer Singh		-do-
11.	Showkat Hussian Qadri		-do-
12.	Gopal Dass		-do-
13.	Dalip Kumar Razdan		-do-
14.	Pawan Kumar Sharma		-do-
15.	Bahadur Singh	Promoted as Court Officer in the grade of Rs. PB2-9300-34800 +GP Rs. 4280/-	01-10-2016
16.	Shahji Bhat	--do--	01-12-2017

S. No.	Name of the officials S/Shri	Promoted as	Date of completion of graduation/ issuance of certificate	Date of effect of promotion
1	2	3	4	5
1.	Bhawani Prasad	Promoted as Head Assistant in the grade of Rs. PB2-9300-34800 with GP of Rs. 4200/-	10-08-2011	10-09-2014
2.	Tahira Parveen	--do--	20-04-2012	10-09-2014
3.	Ravi Kumar	--do--	07-03-2014	09-12-2014
4.	Nighat Nasreen	--do--	--	09-12-2014
5.	Javid Ahmad Dar	--do--	--	09-12-2014
6.	Riyaz Ahmad Bhat	--do--	--	09-12-2014
7.	Khalid Ahmad Sidique	The effect of placement of the deceased official is given from 09-12-2014, till the date of his expiry i.e., 09-09-2017.		
8.	Pawan Kumar Verma	--do--	26-02-2015	27-02-2015
9.	Molvi Mehboob Hussain	--do--	17-03-2016	01-10-2016
10.	Naseema Mattoo	--do--	--	01-05-2017
11.	Suahil Ahmad Bhat	--do--	--	01-12-2017
<p>Note: - <i>In terms of the recommendations of the Hon'ble Committee for High Court Staff, the officials mentioned at Sr. No. 1, 2, 3, 8 & 9, have been placed in the said grade from the dates they have acquired their graduation and become eligible for their promotions. The seniority of the above mentioned officials has been fixed, accordingly.</i></p>				
1.	Kamla Devi	Promoted as Senior Assistant in the grade of Rs. PB1-5200-20200 + GP of Rs. 2400/-	15-01-2016	16-01-2016
2.	Manjeet Singh	--do--	03-05-2016	04-05-2016
3.	Baldev Singh	--do--	16-08-2016	17-08-2016
4.	Baseer-ul-Haq	--do--	15-01-2015 (Date of regularization as Jr. Assistant)	16-01-2017
5.	Saalim Rashid Rather	--do--	22-04-2017	23-04-2017
6.	Sheikh Dawood	--do--	24-11-2015 (Date of order of appointment as Jr. Assistant)	23-12-2017 (i.e. from the date of order)
7.	Abdul Rouf Dar	--do--	--do--	--do--
8.	Dalbir Singh Pathania	--do--	--do--	--do--

9.	Ms. Nazia Nazir	--do--	--do--	--do--
10.	Murtaza Ahmad Qureshi	--do--	--do--	--do--
11.	Tarun Suri	--do--	--do--	--do--
12.	Rajeev Joshi	--do--	--do--	--do--
13.	Mohammad Ashraf Paul	--do--	--do--	--do--
<p>Note: - <i>In terms of the recommendations of the Hon'ble Committee for High Court Staff, the officials mentioned at Sr. No. 1 to 5, have been placed in the said grade from the dates they have acquired their graduation/regularization and become eligible for their promotions. The seniority of the above mentioned officials has been fixed, accordingly.</i></p>				

The effect of promotion is notional from the dates shown against each and monetary from the dates they took up the assignment.

By order;

[Signature]
 (Sanjay Dhar)
 Registrar General

No: 55857-66/NG

Dated 27-01-2018

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu
2. Secretary to Hon'ble Mr. Justice _____
for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Jammu for information.
4. Registrar Judicial, High Court wing, Jammu/Srinagar.
- ✓ 5. Central Project Coordinator, e-Court, High Court of J&K, Jammu with the direction to upload the same on the website.
6. Chief Accounts Officer, High Court of J&K, Jammu
7. Accounts Officer, High Court wing, Jammu/Srinagar
 for information and necessary action.
8. S/Shri _____
 ...for information and compliance.
9. Order Book.

[Signature]
 Deputy Registrar (Adm.)
[Signature]
 27/01/2018